

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 26<sup>th</sup> February, 2016**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR D N PATIL**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 31/2016(CZ)	Hamar Sangwari (NGO) Vs. State of Chhattisgarh & 3 Ors.	Mr. Sandeep Johri, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**